

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 99 of 2013

Dated : 4th December, 2013

**Powergrid Corporation of India Ltd.
Versus**

... Appellant (s)

C.E.R.C. & Ors.

... Respondent(s)

ORDER

As agreed by the learned counsel for the parties, post the
matter on **24.1.2014.**

COURT MASTER